

sioners could not keep pace with the increase in the number of institutions of appeals.

(c) Apart from creating further additional ranges of Appellate Assistant Commissioners, the problem of reducing pending appeals is being tackled from the organisational angle by the Reorganisation Unit of the Central Board of Revenue.

#### Colombo Plan

\*502. **Shri Shree Narayan Das:** Will the Minister of Finance be pleased to refer to the reply given to Short Notice Question No. 2 on the 4th March, 1955 and state:

(a) whether any, and, if so, what final decision has been taken on the plans discussed with Mr. Stassen;

(b) whether the opinions of the member Governments of the Colombo Plan Consultative Committee were received; and

(c) if so, the gist thereof?

**The Deputy Minister of Finance (Shri B. R. Bhagat):** (a) The points discussed with Mr. Stassen were not of such a nature that any specific decision could have been taken on them by the Government of India alone.

(b) Some of these points were discussed at the meeting of some of the Asian members of the Colombo Plan Consultative Committee held in Simla in May 1955.

(c) A copy of the Press Communique issued after the conclusion of the Simla Conference has already been placed in the Library of the Lok Sabha Secretariat.

#### P. T. O. Scheme

\*503. { **Shri T. B. Vittal Rao:**  
**Shrimati Anusayabai Borkar:**

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 2278 on the 16th May, 1956 and state:

(a) whether any decision has since been taken with regard to grant of Privilege Ticket Order for the Central Government employees;

(b) if so, the nature of the scheme; and

(c) if not, the reasons thereof?

**The Minister in the Ministry of Home Affairs (Shri Datar):** (a) to (c). The matter is under active consideration.

#### Other Ranks Family Quarters

\*504. **Shrimati Renu Chakravartty:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that kitchens in Other Ranks family quarters in Delhi

area are not provided any protection against vagaries of weather like dust-storm, winter rains etc;

(b) whether it has come to the notice of Government that as a result of this, the soldiers and their families are subjected to considerable hardships; and

(c) if so, the steps Government propose to take to alleviate their distress?

**The Deputy Minister of Defence (Sardar Majithia):** (a) Yes; in old type married ORs Quarters.

(b) Yes.

(c) The type of the quarters has already been altered to include the provision of a separate cook house and all new quarters are being provided with a proper cook house.

#### Solar-Cooker

\*510. **Pandit D. N. Tiwary:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether it is a fact that there is a proposal to manufacture solar-cooker on a commercial scale;

(b) the sale of solar-cookers in the last two years; and

(c) whether any outside market has been found for it?

**The Minister of Natural Resources (Shri K. D. Malaviya):** (a) Solar-cookers are already being produced for sale.

(b) 247.

(c) Enquiries have been received from a number of countries including U. S. A., Singapore, Arabia, Bangkok, Amman and Jordan to which a small number has been exported.

#### Basic Training Colleges

\*523. **Shri Madiah Gowda:** Will the Minister of Education be pleased to state:

(a) whether any of the Universities receiving grants from the University Grants Commission have started post-graduate Basic-Training Colleges;

(b) if so, their names; and

(c) the extra amount of grant that is given for that purpose?

**The Deputy Minister of Education (Dr. M. M. Das):** (a) No Sir.

(b) and (c). Do not arise.

#### Literary Prizes

\*524. **Shri Jethalal Joshi:** Will the Minister of Education be pleased to state:

(a) the names of the recipients of prize for the outstanding literary works in th